

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 230
CP-105(ND)2017

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors. ... Applicant/Petitioner

Versus

M/s. Mr. Preminder Singh & Ors. ... Respondent

Under Section: 241/242

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nikhil Parikshit

For the Respondent : Sr. Adv. Ritin Rai a/w Adv. Aabhas Kshetarpal,
Adv. Monika Phartyal, Adv. Neelaash Bist for R-
1 to 4 & R-6

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the Respondent Nos. 1, 2, 4 & 6 submitted that the arguing counsel is not available. In the interest of justice, the hearing is deferred to 03.10.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)